

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 117
IA/658(AHM)2020
IA/185(AHM)2021
in
CP(IB)/324(AHM)2019

Order under Section 7 IBC

IN THE MATTER OF:

Union Bank of India
V/s
RK Infratel Ltd

.....Applicant

.....Respondent

Order delivered on ..22/06/2021

Coram:


Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)


PRESENTS:

For the Applicant :
For the IRP/RP : Mr. Arjun Sheth, learned counsel
For the Respondent :

ORDER

For want of time, the matter stands adjourned to 17.08.2021.


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)